Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 233 of 2013 & I.A. No. 318 of 2013

Dated: 13th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. & Ors. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

.....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R.1 Mr. K. Gopal Choudhary Mr. A. Bhatnagar (Rep.)

for R.2

ORDER

The learned counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions of the Respondents on

07.01.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

Ts/js